GOVERNMENT OF ANDHRA PRADESH HEALTH MEDICAL & FAMILY WELFARE DEPARTMENT

Order No.57/ COVID-19/2020,

Date: \306.2020

COVID Instant Order 57

Sub: HM&FW -Establishment of Triaging Centers – provide essential equipment for screening - Orders – Issued.

Orders were already issued for establishing of COVID Care Centers for treating COVID positive persons who do not require clinical intervention. Accordingly, COVID Care Centers were established in all the districts totaling to 71 centers.

One of the COVID Care Centers in Each district has been designated as Nodal COVID care Center in pursuance of COVID instant order 41. In the given COVID instant order 41, certain category of persons have been allowed to undergo Home Isolation even if they are positive. Facilities shall be provided for screening all persons in the Nodal COVID Care Centers for x-ray, ECG, SPO2, Complete Blood Picture, Blood Sugar and other blood tests.

These Nodal COVID Care Centers shall now be designated as Triaging Centers. Every positive person who is already not admitted in hospital shall be brought to the Triaging Center and Medical Examination shall be done. Based on such examination results, he will be assigned to either hospital or COVID Care Center or Home Isolation.

All the District Collectors shall personally look into the matter for establishment of Triaging Centers and ensure that all the facilities required for Triaging are put in place immediately. They shall also ensure the availability of Medical Teams on 24 X 7 basis and Ambulances to bring positive persons and to transfer them shall be assessed. They shall also ensure that the balance COVID Care Centers are functional immediately and not later than 15th June 2020.

Spl. Chief Secretary, HM&FW Department

To
All the Collector & District Magistrates,
All the DM&HOs in the State